

**Central Administrative Tribunal
Principal Bench**

OA No.2040/2014

New Delhi, this the 8th day of August, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Praveen Mahajan, Member (A)**

Dr. Subhash Chandra
S/o late Shri Sultan Ram
Age 44 years,
Designation: Joint Director
R/o 116, Nirman Vihar-1,
Sector 2, Vidhyadharnagar,
Jaipur 302 0390.

.... Applicant.

(By Advocate : Shri L. R. Khatana)

Versus

1. Union of India
Through Secretary to the Govt. of India
Department of Agriculture and Cooperation,
Ministry of Agriculture,
Krishi Bhawan,
New Delhi 110 001.

2. Union Public Service Commission
(through its Chairman)
Dholpur House, Shahjahan Road,
New Delhi 110 003.

.... Respondents.

(By Advocate : Shri Ashish Nischal with Shri Rajinder Nischal for respondent No.1 and Shri Ravinder Aggarwal for respondent No.2.)

: O R D E R (ORAL) :

Justice L. Narasimha Reddy, Chairman:

The subject matter of this OA is the same as in the one in OA No.2037/2014. Through a separate order, we

dismissed the said OA. Following the same, we dismiss this OA as well.

(Praveen Mahajan)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/pj/